

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

27. MA 1061/2019 MA 2265/2019 MA 2883/2019 IA  
2803/2022 in C.P.(IB)-286(MB)/2018

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 16.05.2024**

**NAME OF THE PARTIES:- MA 1061/2019 Manoj Kumar Mishra  
MA 2265/2019 IDFC First Bank Ltd IA  
2803/2022 IDFC First Bank Vs.  
Devmata Commercials Pvt. Ltd.**

**IN THE MATTER OF**  
**Sunrise TSR Factory**

**V/s**

**Monotone Tyres Ltd**

**Section: c 33(1) Sec 60(5) U/s 9 of Insolvency and Bankruptcy  
Code, 2016**

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**ORDER**

**MA 2883 of 2019, IA 2803 of 2022 and MA 2665 of 2019:-** Counsel,  
Shyam Kapadia a/w Nevil Chopra appeared for the Applicant. List this  
matter on **13.06.2024**.

**MA 1061 of 2019:-** List this matter on **13.06.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**